

and small scale industry, suitable adjustments are made from time to time in the credit measures keeping in mind the emerging situation.

Securities by United Commercial Bank, Rohru, Simla

9351. SHRI VIRBHADRA SINGH: Will the Minister of FINANCE be pleased to state:

(a) whether the United Commercial Bank operating in the rural areas particularly its branch at Rohru in Simla District of Himachal Pradesh has been mortgaging land worth double the amount of loans and taking personal securities besides hypothecating the machinery for sanctioning industrial loan;

(b) whether this practice varies from practice adopted for loans sanctioned for industries in urban areas where only land on which industry is set up is mortgaged and machinery hypothecated; and

(c) if so, the reasons and justification for this variation?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI-MATI SUSHILA ROHATGI): (a) United Commercial Bank has reported that no instructions to its rural branches, including the Rohru branch, have been issued to the effect that in the case of industrial loans the Bank should always insist upon obtaining mortgage of land worth double the amount of loan, in addition to obtaining personal guarantees and securing hypothecation of machinery.

(b) The Bank has further reported that industrial loans in rural areas are treated on the same footing as similar loans in urban areas.

(c) Does not arise.

Loan of Haryana State towards Centre

9352. SHRI PRABODH CHANDRA: Will the Minister of FINANCE be pleased to state;

(a) whether Haryana State owes Rs. 52 crores as loan to the Centre; and

(b) if so, the amount of loan which other States owe to the Centre State-wise?

THE MINISTER OF FINANCE (SHRI C. SUBRAMANIAM): (a) and (b). A statement giving the amounts of Central loan outstanding against State Governments including Haryana as on 31-3-1974 is laid on the Table of the House.

Statement

Central loan to States outstanding as at the end of 1973-74 (PROVISIONAL).

(Rs. lakh.)

State	Loan outstanding
1. Andhra Pradesh	691.80
2. Assam	391.58
3. Bihar	720.33
4. Gujarat	350.02
5. Haryana	230.83
6. Himachal Pradesh	140.05
7. Jammu & Kashmir	330.15
8. Karnataka	451.55
9. Kerala	366.58
10. Madhya Pradesh	416.78
11. Maharashtra	685.25
12. Manipur	43.60
13. Meghalaya	19.00
14. Nagaland	25.38
15. Orissa	513.04

State	Loan outstanding
16. Punjab	247,95
17. Rajasthan	769,62
18. Tamil Nadu	426,13
19. Tripura	38,98
20. Uttar Pradesh	903,33
21. West Bengal	807,84
TOTAL	85,69,79

Licences for construction of Hotels

9853. SHRI N. K. SANGHI: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state:

(a) the total number of licences issued during the last three years year-wise, for the construction of hotels in the private sector with total room capacity to be generated as per each licence and the locations for their construction;

(b) what is the progress of construction of these hotels; and

(c) in how many cases, construction has not started at all and whether Government propose to issue fresh licences in this regard and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF TOURISM AND CIVIL AVIATION (SHRI SURENDRA PAL SINGH): (a) The Department of Tourism approves hotel projects specifically from the point of view of their suitability for foreign tourists. Of the hotel project presently on the approved list of the Department, 58 hotel projects were approved during 1972, 1973 and 1974. A statement giving year-wise distribution of these projects approved in the private sector, with total room capacity to be generated at different places, is attached.

(b) and (c). While approving hotel projects, the promoters are asked to send quarterly progress reports on the construction of their projects. They are also periodically reminded in this regard. However, in spite of that, the latest position about the construction work on all hotel projects is not readily available at a given point of time. Therefore, while in some cases the construction of the project may be nearing completion, there may be some projects on which the construction work may have yet to start. The approval accorded to a hotel project by the Department of Tourism is withdrawn only after it is fairly certain that there are no reasonable prospects of its being taken up for implementation.

Statement

Total number of approvals accorded by the Department of Tourism to hotel projects during the years 1972, 1973 and 1974.

Location	No. of projects	Rooms
1972 Agra	1	200
Bhubaneswar	1	29
Bombay	2	290
Delhi	3	614
Gauhati	1	21
Goa ¹	1	120
Hyderabad	2	188
Khamam	1	28
Khajuraho	1	40
Kulu-Manali	1	24
Madras	2	181
Patna	2	148
Tirupati	1	40
Vishakhapatnam	1	97